

(21)

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.80/2014  
CA.319/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> September 2017, 10.30 A.M**

Name of the Company		Sushant Agrawal & Anr. -Versus- Nav Technology Pvt.Ltd & Ors		
Under Section		397/398 O & M		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	
1.	Pranlik Garai for R-6	P		

1. Pranlik Garai for R-6
2. Tanushree Choudhury
3. Sibnarayan Dey, Adv

R-9.

  
20/09/2017

1. S. Patnaik, ICS

Patnaik

  
20/09/2017

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ORDER

The Ld. Counsel for the petitioner and the Ld. Counsel for the respondents are present.

The parties made a joint prayer for adjournment of the case as the process of settlement is going between the petitioner and the Respondent Nos. 1 to 5.

Keeping in view the settlement between the petitioner and the Respondent Nos. 1 to 5, the case is adjourned.

List on 15-11-2017.

Sd/-  
(Jinan KR)  
Member(J)

Sd/-  
(Vijai Pratap Singh)  
Member(J)